Military Aircraft involved in Accidents

SURESH 1544. SHRI KALMADI: Will the PRIME MINISTER be pleased to state:

- (a) the number of Military involved in accidents in the last six months;
- (b) what were the types of those aircrafts; and
- (c) whether two Jaguars collided in mid-air in July, 1990; if so, what was the reasons for the crash?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) It is not in the security interest to disclose information.

(c) Yes, Sir. A Court of Inquiry has been instituted to investigate into the crash.

Disparity in the pay of Short Service . Commissioned Technical Officers

1545 SHRI SURENDRA SINGH THAKUR: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the short service commissioned officers of Technical Branch are not being granted Technical pay at par with the regular commissioned officers, of Technical Branch in spite of having identical technical qualifications and performing identical work like the regular technical commissioned officers;
- (b) if so, what are the reasons therefor;
- (c) whether such a discrimination against short service commissioned (Technical) Officers of the army deprives them of their due perks;
- (d) if so, what steps are being taken by Government to remove this lisparity;
- (e) whether Government would inquire into this aspect and provide all attendant benefits and perks to Technical

Short Service Commissioned equal to their regular counterparts; and

(f) if so, by when in what manner?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c) Short Service Commission is granted for a period of five years, at the end of which period, Short Service Commissioned Officers are considered, on individual merits, for, (a) grant of permanent commission of (b) further extension of Short Service Commission for a period of five years. per extant orders, Short Service Commissioned Officers of Technical Branch in the Army are not eligible for the grant of technical pay. The objective of technical pay for technically qualified Regular Commissioned Officers is to provide incentive for acquiring higher qualifications, which would be of use to the Service as such officers will serve till retirement. When the Short their Service Commissioned Officers are granted Permanent Commission, they become eligible for grant of technical pay.

(d) to (f) Do not arise.

राष्ट्रीय स्मारकों का संरक्षण

1546 श्री ग्रजीत जोगी : प्रधान मंत्री यह बताने की कृपा करेंग कि:

(क) क्या यह सच हैं कि देश में विशेष रूप से मध्य प्रदेश, उत्तर प्रदेश, राजस्थान भीर बिहार में ऐतिहासिक महत्व के अनेक स्मारको की पुरातत्व विभाग ने संरक्षित घोषित कर दिया है. किन्तु वास्तव में उनका संरक्षण कारगर दग से नहीं किया जा रहा हैं; श्रीर

(ख) यदि हां. तो ऐसे राष्ट्रिय स्मारकों की सुरक्षा के लिए क्या उपत्रमण किए जा रहे हैं ?

मानव ससाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमन भाई मेहता): (क) ग्रीर (ख) जिहार, मध्य प्रदेश, राजस्थान ग्रीर उत्तर प्रदेश राज्यों मे

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भारतीय पुरातत्व सर्वेक्षण द्वारा संरक्षित राष्ट्रीय महत्व के एक हजार तीन सी इकतीस स्मारक/स्थल हैं।

भारतीय पुरातस्व सर्वेक्षण द्वारा इन स्मारकों की नियमित रूप से देख-भाल, संरक्षण और परिरक्षा की जाती है। श्रोवश्यकता, उपलब्ध संसाधनी और पुरातस्वीय मानदण्डों को ध्यान में रखते हुए इनके संरक्षण और परिरक्षण के लिए चाल वित्तीय वर्ष में 201.15 लाख रूपये का श्राबंटन निधारित किया गया

नए विश्वविद्यालय खोले जाने संबंधी लंकित प्रस्ताय

1547. श्री प्रजीत जोगी र व्या प्रधान संस्री यह बताने की कृषा करेंगे कि:

- (क) क्या सरकार के या विश्व-विद्यालय अनुदान ग्रायोग के पास मध्य प्रदेश में या देश के ग्रन्य किसी राज्य में एक नए विश्वविद्यालय खोले जाने संबंधी कोई प्रस्ताव लिम्बत है;
- (ख) यदि हा, तः उत्तका ब्यौरा क्या है; श्रीर
- (ग) भ्रलग से विश्वविद्यालयों के खोलें जाने के बारे में विशेष रूप से पिछड़े तथा भ्रादिवासी क्षेत्रों के लियें सरकार की क्या नीति हैं!

मानव संसाधन विकास मंद्रालय में राज्य मंद्रो (श्री चिमन भाई मेहता) :
(क) से (ग) केन्द्रोय विश्वविद्यालय संसद ग्रधिनियम ग्रीर राज्य विश्वविद्यालय राज्य विधान मंडल श्रधिनियम द्वारा स्थापित किये जाते हैं। मध्य प्रदेश ग्रथना ग्रन्थ किसी राज्य में नया विश्वविद्यालय स्थापित करने का कोई प्रस्ताव केन्द्रीय सरकार के विचाराधीन नहीं हैं। क्षेत्र कीं ग्रीक्षक ग्रीर भ्रन्य भ्रावश्यकतान्त्रीं तथा नये विश्वविद्यालय स्थापित करने संबंधी विश्वविद्यालय ग्रन्दान ग्रायोग की मार्गदर्शी

रूपण्डामों को ध्यान में रखते हुए संबंधित राज्य सरकार द्वारा पिछड़े म्रथवा म्रादि-वासो क्षेत्र में विम्वविद्यालय स्थाप्ति करने का निर्णय लिया जाना है।

Environmental clearance to industries in Assam

1548 SHRI BHADRESWAR BURA-GOHAIN: Will the Minister of EN-VIRONMENT AND FORESTS be pleased to state:

- (a) what are the details of the industries in Assam which are pending environmental clearance; and
- (b) by when they are expected to get clearance from Government?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI RCUTRAY): (a) No proposal for environmental clearance for industrial project in Assam is pending with this Ministry.

(b) Does not arise.

Formula for supplying white Printing Paper to States

1549. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER. be pleased to state the pricing formula for supplying white printing paper to the States?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE LEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): As per the pricing formula for supplying concessional white printing paper to the States, the price payable to Hindustan Paper Corporation is the lowest listed price amongst five identified and comparable mills, available on the last day of the preceding quarter with a discount of Rs. 300|per MT.